

(ग) यह प्रतिकर रुपये की शकल में दिया गया है अथवा सामान की शकल में; और

(घ) कितना प्रतिकर अभी देना बाकी है ?

पुनर्वास तथा अल-संयुक्त-कार्य मंत्री (श्री मोरारजी देसाई) : (क) पश्चिमी पाकिस्तान से आये हुये दावेदार शरणार्थियों की संख्या जोकि उत्तर प्रदेश में बस चुके हैं और जिन्होंने प्रतिकर के लिये आवेदन पत्र दिये हैं, ६२,५५४ है। पूर्वी तथा पश्चिमी पाकिस्तान से आये हुये शरणार्थियों की संख्या संबंधी जानकारी जिन्हें पुनर्वास सहायता दी जा चुकी है, एकत्रित की जा रही है और समा की मेज पर रख दी जायेगी।

(ख) ३१-१०-५७ तक ३८,७५५ दावेदारों को अदायगी हो चुकी है।

(ग) अदायगी इस प्रकार हुई है :—

रुपये

(१) नकद रकम द्वारा	७,६६,५२,८६१
(२) आयदादा के हस्ता- तरण द्वारा	२,४१,८५,२८८
(३) सरकारी देयों के समायोजन द्वारा	१,४८,३४,१८४
योग	११,५६,७२,३३३

(घ) उन दावेदारों की संख्या जिन्हें अदायगी अभी होनी है, २३,७६६ है। उन्हें लगभग ७ करोड़ रुपये दिये जाने हैं।

#### Workshop at Thiruvalla (Kerala)

1832. Shri Vasudevan Nair: Will the Minister of Commerce and Industry be pleased to state:

(a) the reasons why the scheme for starting a workshop at Thiruvalla in Kerala State has not yet been implemented;

(b) whether Government are aware that the foundation-stone was laid by Shri Gulzari Lal Nanda nearly three years ago; and

(c) whether it is a fact that the C.P.W.D. is entrusted with the construction of the workshop?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (c). The electric motors workshop at Thiruvalla has not yet started functioning as there has been delay in construction of the building and securing the machinery and equipment. The C.P.W.D. has now taken up the work of construction on high priority and it is expected that the building will be completed before the end of the financial year. The major part of the machinery and equipment has now been received and has been installed in the workshop attached to the Regional Institute at Madras. The services of a foreign expert with experience in the manufacture of electric motors have been obtained, and he is now engaged in the preparation of drawings, designs, proto-types etc., required for this workshop. Some of the trainees intended for this workshop have completed their preliminary training and are now being given in-plant training at the workshop in Madras under the guidance of the foreign expert. As soon as the buildings are completed at Thiruvalla, the machinery and equipment now installed at the Institute's Workshop at Madras will be transferred there and production work will commence under the guidance of the foreign expert.

(b) No, Sir. The foundation-stone was laid in September, 1956.

#### Central Civil Department

1833. Shri Onkar Lal: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is any arrangement for independent verification of stores purchased by Central Civil Departments; and

(b) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). All stores purchased by the Central Civil Departments through the Directorate General of Supplies and Disposals are inspected by an independent branch of the Directorate General, viz. the Inspection Wing. The Departments when they buy the stores direct are encouraged to utilise the services of the Central Inspection Agency

**Foreign Technical Experts**

1834. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the number of foreign technical experts working in different factories in India?

The Minister of Commerce and Industry (Shri Morarji Desai): It is not practicable to collect this information with respect to all industrial establishments. However, if the hon'ble Member would indicate any particular industry, I will endeavour to furnish the details.

**Migration of Hindus from East Pakistan**

1835. { Shri D. C. Sharma:  
Shri Rameshwar Tanti:  
Shri Bibhuti Mishra:  
Shri Raghunath Singh:  
Shri Bimal Ghose:  
Shrimati Renu Chakravarty:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of Hindus who have migrated from East Pakistan to India during the months of August, September, October and November, 1957?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 1,511 Hindus migrated from East Pakistan to India during the months of August, September and October, 1957. The figures for the month of November are not yet available.

**Compensation Claims**

1836. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of persons who have been paid compensation out of the claimants from West Pakistan who applied for the same during the period from the 1st of August to the 30th of November, 1957; and

(b) the number of applications that are still pending?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The last date for receiving applications for the payment of compensation to displaced persons from West Pakistan was 28th September, 1955. Only those cases were admitted after that date in which the delay was condoned for special reasons. The number of applications under consideration for condonation of delay during August, September and October, 1957 was 444. Delay was condoned in 33 cases. 26 cases were rejected and 385 cases are under examination. In none of the 33 cases, in which delay was condoned could compensation have been paid since they were only recently registered and have still to be processed.

The figures for the month of November, 1957 are not yet available.

**Cement Allotment to Punjab**

1837. { Shri D. C. Sharma:  
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of cement supplied to Punjab and erstwhile PEPSU State during the First Five Year Plan period; and

(b) the quantity supplied to Punjab during 1957 so far?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 525,900 tons and 179,700 tons were